GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

RAJYA SABHA UNSTARRED QUESTION NO. 2986 ANSWERED ON 20.12.2024

PROGRESS OF RAILWAY PROJECTS IN TAMIL NADU

2986 SHRI P. WILSON:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of current progress, budget allocated and anticipated completion timeline for railway projects including 4th line between Tambaram and Chengalpattu, Tiruppathur-Krishnagiri-Hosur new line, Madurai-Thoothukudi via Aruppukkottai line (143.5 kms, only 18 kms commissioned), Minjur-Tiruvallur-Sriperumpudur-Oragadam-Singaperumalkoil - Maduranthagam line, the Semi-High Speed Railway Corridor (up to 200 kmph) connecting Chennai-Salem-Coimbatore with extensions like Salem-Hosur-Bengaluru and Coimbatore-Ernakulam; and
- (b) the details of funds earmarked in interim budget 2024-2025 for each project in Tamil Nadu and details of funds allocated to each project in the pink book for the Financial year 2024-2025?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) and (b): Railway projects are surveyed/ sanctioned/executed Zonal Railway wise and not State-wise as the Railway projects may span across State boundaries. Railway projects are sanctioned on the basis of remunerativeness, traffic projections, last mile connectivity, missing links and alternate routes, augmentation of congested/saturated lines, demands raised by State Governments, Central Ministries, Members of Parliament, other public representatives, Railway's own operational requirement, socio-economic considerations etc. depending upon throwforward of ongoing projects and overall availability of funds.

Railway infrastructure projects falling fully/partly in the State of Tamil Nadu are covered under Southern Railway (SR), South Central Railway (SCR) and South Western Railway (SWR) zones of Indian Railways. Zonal Railway wise details of Railway projects including cost, expenditure and outlay are made available in public domain on Indian Railway's website.

As on 01.04.2024, 22 Railways projects (10 New Line, 03 Gauge Conversion and 09 Doubling) of total length 2,587 Km, costing ₹33,467 Crore, falling fully/partly in the State of Tamil Nadu, are at various stages of planning and implementation, out of which 665 Km length has been commissioned and an expenditure of ₹7,154 Crore has been incurred upto March' 2024. The summary is as under:-

| Plan Head | No. of | Total | Length | Expenditure |
|-------------------------|----------|---------|--------------|-------------|
| | projects | Length | Commissioned | upto March |
| | | (in Km) | (in Km) | 2024 |
| | | | | (₹in Cr.) |
| New Line | 10 | 872 | 24 | 1223 |
| Gauge Conversion | 3 | 748 | 604 | 3267 |
| Doubling /Multitracking | 9 | 967 | 37 | 2664 |
| Total | 22 | 2587 | 665 | 7154 |

Budget allocation for infrastructure projects and safety works, falling fully/partly in the State of Tamil Nadu is as under:

| Period | Outlay | | |
|---------|----------------------------------|--|--|
| 2009-14 | ₹879 crore/year | | |
| 2024-25 | ₹6,362 crore (more than 7 times) | | |

The details of commissioning/laying of new track falling fully/partly in the State of Tamil Nadu during 2009-14 and 2014-24 is as under:

| Period | Total Track Commissioned | | |
|---------|--------------------------|--|--|
| 2009-14 | 923 Km | | |
| 2014-24 | 1,302 Km | | |

Though fund allocation has increased manifold but pace of execution of project is dependent on expeditious land acquisition. Railway acquires the land through State Government and the completion of railway projects is dependent of land acquisition. Execution of important infrastructure

projects falling fully/partly in the State of Tamil Nadu are held up due to delay in land acquisition. Status of land acquisition in the State of Tamil Nadu is as under:

| Total Land required for Projects in Tamil Nadu | 3389 На | |
|--|---------------|--|
| Land Acquired | 866 Ha (26%) | |
| Balance Land to be acquired | 2523 Ha (74%) | |

Government of India is geared up to execute projects, however success depends upon the support of Government of Tamil Nadu. For instance, details of some major projects which are delayed due to land acquisition are as under:-

| SN | Name of the project | Total land | Land | Balance Land to |
|----|-------------------------------------|------------|----------|-----------------|
| | | required | acquired | be acquired |
| | | (in Ha) | (in Ha) | (in Ha) |
| 1. | Tindivanam –Tiruvannamalai new line | 273 | 33 | 240 |
| | (71 Km) | | | |
| 2. | Attiputtu – Puttur New Line (88 Km) | 189 | 0 | 189 |
| 3. | Morappur – Dharmapuri (36 Km) | 93 | 0 | 93 |
| 4. | Mannargudi – Pattukkottai (41 Km) | 152 | 0 | 152 |
| 5. | Thanjavur – Pattukottai (52 Km) | 196 | 0 | 196 |

Final Location Survey (FLS) of 4th line between Tambaram and Chengalpattu (31 Km) and new line between Jolarpettai/Tirupattur and Hosur via Krishnagiri (98 Km) have been sanctioned. Further, a survey between Chennai and Bengaluru new line (350 Km) (with speed potential upto 220 Kmph) has been sanctioned.

Madurai to Thoothukudi (Tuticorin) via Aruppukottai (143 Km) new line project has been sanctioned at a cost of ₹121 Crore. So far, Milavittan – Melamarudur (18 Km) section has been commissioned.

Final Location Survey (FLS) for new line between Avadi and Guduvancheri via Sriperumbudur has been sanctioned. Moreover, Minjur, Tiruvallur, Singaperumalkoil, Guduvancheri and Maduranthagam are connected through existing railway network.

The completion of any Railway project depends on various factors like quick land acquisition by State Government, forest clearance by officials of forest department, deposition of cost share by State Government in cost sharing projects, priority of projects, shifting of infringing utilities, statutory clearances from various authorities, geological and topographical conditions of area, law and order situation in the area of project(s) site, number of working months in a year for particular project site due to climate conditions etc.
